

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:1441  
ANSWERED ON:18.07.2014  
REHABILITATION OF RETIRED DEFENCE PERSONNEL  
Roy Prof. Saugata

**Will the Minister of DEFENCE be pleased to state:**

- (a) the details of various schemes being implemented for by the Government rehabilitation of retired defence personnel;
- (b) whether the Government proposes to arrange counselling / training courses for the retiring personnel for their rehabilitation in civil life after their retirement; and
- (c) if so, the details thereof?

**Answer**

MINISTER OF STATE (RAO INDERJIT SINGH) IN THE MINISTRY OF DEFENCE

(a) The Directorate General of Resettlement (DGR), an Attached Office of the Department of Ex-servicemen Welfare, Ministry of Defence, is responsible for rehabilitation of retired defence personnel. DGR implements certain schemes / resettlement opportunities for retired defence personnel viz. Security Agency scheme, management of CNG stations in NCR, allotment of Bharat Petroleum Corporation Ltd., / Indian Oil Corporation Ltd. (Company Owned Company Operated) outlets, Coal Loading and Transportation scheme, Mother Dairy / Gopaljee outlets, etc.

Reservation ranging from 10% to 24.5% of the available vacancies in Group C & D posts in Central Government and Central Public Sector Undertakings / Banks has been provided for the willing and eligible Ex-Servicemen (ESM). Most State Governments also provide reservation to ESM in State Government jobs. 10% vacancies are reserved in the posts upto the level of Assistant Commandants in Para-military forces. Moreover, age relaxation is available for the ESM in services or posts filled by direct recruitment. ESM Officers are sponsored by DG Resettlement for jobs, based on requisitions received from Government / PSUs and Corporates.

In addition to this, Army Welfare Placement Organization and similar placement cells in Air Force help ESM in finding suitable jobs in Banks, Industries, Corporate Houses, Academic Institutions, Hospitals, Hotels and Real Estate.

(b) & (c):The government provides meaningful professional and vocational training to the retiring Officers, Junior Commissioned Officers and Other Ranks through various training institutes for their rehabilitation and resettlement in civil life after their retirement. The details of training courses organised by Directorate General of Resettlement are at Annexure.